

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1835

ANSWERED ON:03.12.2014

CTET EXAM

Hemamalini Smt. ;Lekhi Smt. Meenakashi;Sreeramulu Shri B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether less percent of candidates clearing CTET exam conducted every year reflects the standard of teachers' training institutes in the country;

(b) if so, the details thereof;

(c) the details of financial assistance provided for implementation and functioning of the centrally sponsored scheme of teacher education so that the growing requirements of teachers in the coming years could be met during the last three years and the current year, year/State-wise; and

(d) the measures taken by the Government to provide training to teachers and improve teaching quality?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (b): The Government of India under Section 23(1) of RTE Act 2009 has declared National Council for Teacher Education (NCTE) as the Academic Authority for prescribing qualification for teachers. In this capacity, NCTE has laid down the minimum qualifications for a person to be eligible for appointment as teacher in class I to VIII and the need to pass a Teacher Eligibility Test (TET). The State Governments, as the Appropriate Government under the RTE Act conduct TET in their jurisdiction, while the Central Teacher Eligibility Test is conducted by Central Board of Secondary Education (CBSE) on behalf of the Central Government for Government of NCT of Delhi and other Union Territories.

In addition, the National Council for Teacher Education (NCTE), which is responsible for monitoring standards in teacher education, has recently revised the B.Ed. D.El.Ed. and M.Ed. course and curriculum. The NCTE and the University Grants Commission, is also, interacting regularly with Universities to improve the quality of teacher training programmes.

(c) :The State/UT wise details of Central financial assistance released for implementation of Centrally Sponsored Scheme of Teacher Education in the country for the last three years is annexed.

(d) : Under the Centrally Sponsored Schemes of the Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), in-service teacher training is provided to government elementary and secondary school teachers on an annual basis to improve their capacities.